

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/625/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. B. Gogoi,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 20th January, 2023

Sub: **Casual leave.**

Ref:- Your letter No. DJ(S) 254 dtd 17.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.01.2023 alongwith station leave permission for the day**, has been granted. Further, the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/626/A, dated , 20-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)